NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **31.07.2018**

NAME OF THE PARTIES: Amit Kumar Jain

v/s.

Shamik Enterprises Pvt. Ltd.

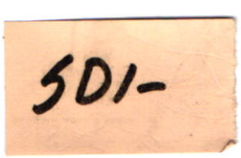
SECTION 8 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

17. C.P. (IB)-465 (MB)/2018

Counsel for both sides present. Counsel for the Respondent submits that he has received the Rejoinder today only. Hence, he seeks time. Time granted.

List this matter on 07.08.2018.



V. NALLASENAPATHY
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)

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